

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF M/sGREEN GATEWAY LEISURE LIMITED	
Sl. No.	RELEVANT PARTICULARS
1.	Name of corporate debtor M/S. GREEN GATEWAY LEISURE LIMITED
2.	Date of incorporation of corporate debtor 28.09.2004
3.	Authority under which corporate debtor is incorporated / registered Roc-Ernakulam
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor U55101KL2004PLC017474
5.	Address of the registered office and principal office(if any) of corporate debtor 1st Floor, New Corporation Building, Palayam P. O. Thiruvananthapuram, Kerala- 695033 India
6.	Insolvency commencement date in respect of corporate debtor 15.10.2020 (Intimation received on 19.10.2020)
7.	Estimated date of closure of insolvency resolution process 13.04.2021
8.	Name and registration number of the insolvency professional acting as interim resolution professional Mr. Raju Palanikunnathil Kesavan (Reg. No. IBB/IPA-001/IP-P00801/2017-18/11356)
9.	Address and e-mail of the interim resolution professional, as registered with the Board Mr. Raju Palanikunnathil Kesavan CGNRA-9(33/1183A), Kodamassery Lane, Chalikkavattom, Vennala P.O. Kochi-682028, Email-rajupkin@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional CA Raju P.K., M/s Agasti & Associates, Chartered Accountants, First Floor, CNRWA - 6, Cherupushpam Lane, Kadavanthra, Kochi - 682 020 Email: rajupkin@gmail.com
11.	Last date for submission of claims 02.11.2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class: Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at: Weblink: https://ibbi.gov.in/downloadform.html Physical Address: as given in Sl.No.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the GREEN GATEWAY LEISURE LIMITED on 19.10.2020. The creditors of GREEN GATEWAY LEISURE LIMITED are hereby called upon to submit their claims with proof on or before 02.11.2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-
 Raju Palanikunnathil Kesavan (Interim Resolution Professional)
 (Reg. No. IBB/IPA-001/IP-P00801/2017-18/11356)

Date: 21.10.2020
 Place: Cochin